

For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.10.2018 to 31.10.2018 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	(i) Rs.76,19,063/-, plus interest (FDR-1303-B) ; (ii) Rs.25,39,688/-, plus interest (FDR-1303-C)	Both maturing on 20.10.2018	Both for six months.
2	Rs.65,210/- + int.	16.10.2018	91 days
3	Rs.3,00,000/-, plus interest	17.10.2018	91 days
4	Rs.6,31,117/- + interest	17.10.2018	Six months
5	Rs.4,05,98,356/- (Rupees Four Crore Five Lakh Ninety Eight Thousand Three Hundred Fifty Six) plus interest	19.10.2018	Six months
6	Rs.20,65,528/- + interest	25.10.2018	Six months
7	Rs.37,00,037/- + interest	31.10.2018	One year.

Dated: 03.10.2018

  
(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India